

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

URMILA KOHLI (DEAD) THROUGH LRS.

Respondent(s)

(IA No. 23551/2020 - EARLY HEARING APPLICATION, IA No. 123307/2022
- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 24-10-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Ms. Aishwarya Bhati, A.S.G. (NP)
Mr. Rajeev Kumar Dubey, Adv.(NP)
Mr. Ruchir Ranjan Rai, Adv.(NP)
Mr. Ashiwan Mishra, Adv.(NP)
Mr. Kamendra Mishra, AOR (NP)

For Respondent(s) Mr. Ritesh Khatri, AOR

UPON hearing the counsel the Court made the following
O R D E R

No one appears on behalf of the appellants.

List the matter on 06.11.2024.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER

